## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## **LOK SABHA UNSTARRED QUESTION NO.356** TO BE ANSWERED ON THE 15<sup>TH</sup> SEPTEMBER, 2020

# ACTION PLAN FOR AGRICULTURE UNDER AATMANIRBHAR BHARAT ABHIYAN

## 356. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has any action plan under Aatmanirbhar Bharat Abhiyan to double farmer's income;

(b) the sources of income which have been identified to double farmer's income;

(c) whether any target has been set to double the income of marginal farmers under Aatmanirbhar Bharat Abhiyan, if so, the details thereof, State-wise;

(d) the number of marginal farmers who have achieved doubling of income, district-wise in the State of Gujarat in the last three years; and

(e) the details of quantum of fund allocated under various schemes to the State of Gujarat under Aatmanirbhar Bharat Abhiyan?

#### ANSWER

#### MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Government of India has launched the Aatmanirbhar Bharat Abhiyan (ABA) to strengthen Infrastructure, Logistics, Capacity Building, Governance and Administrative Reforms for Agriculture. The components of the ABA for DAC&FW are as follows –

- ✓ Central Sector Scheme of financing facility under Agri Infrastructure Fund. The aim is creation of infrastructure to reduce post harvest losses.
- ✓ National Bee and Honey Mission (NBHM)- Rs.500 crore from 2020-2021 to 2022-2023.
- ✓ "The Farmers Produce Trade and Commerce (Promotion and Facilitation) Ordinance 2020".This will allow liberal trade, provide more options to farmer for sale of their farming produce, promote barrier free inter-state and intra State trade.

- ✓ The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020. The main objectives of the Farming Agreement Ordinance are - Risk mitigation for farmers, Equity or inclusiveness, Public Accountability and Innovation.
- ✓ Concessional credit boost to 2.5 crore farmers through Kisan Credit Card.

These steps would lead to betterment of the farming community in the country including enhancement of their income.

(d): As of now, there is no latest estimate of annual income of farmers in the country including from Gujarat since the base year 2015-16. However the Ministry is implementing various interventions which are having a positive impact on growth of agriculture and income of farmers.

(e): For Gujarat under AIF,151 projects for a project cost of rupees 62.02 crore have been sanctioned with a loan element of Rs.55.66 crore. For other components, no funds have been allocated as of now.

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